

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10539 of 2020-DB

[Arising out of Order-in-Original/Appeal No JMN-CUSTOM-000-APP-001-TO-004-20-21 dated 29.05.2020 passed by Commissioner of CUSTOMS-JAMNAGAR (PREV)]

Commissioner of Customs –JAMNAGAR (Prev.)

.... Appellant

Sharda House, Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

VERSUS

Reliance Industries Limited

.... Respondent

PO Reliance Greens Sub Po- Motikhavadi
Jamnagar, Gujarat-361142.

APPEARANCE :

Shri Anoop Kumar Mudvel, Superintendent (AR) s for the Appellant-Revenue
Shri JC Patel and Ms. Shilpa Balani, Advocate for the Respondent-assessee

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.09.2023

DATE OF DECISION: 27.09.2023

C.L. MAHAR :

The appeal disposed of. For order, see order of date in Customs
Appeal No. 10536 of 2020.

**(Somesh Arora)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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